POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AND SUBSEQUENT AMENDMENTS THEREOF ("SEBI (SAST) REGULATIONS, 2011"), TO THE SHAREHOLDERS OF

DIGGI MULTITRADE LIMITED

CIN: L65900MH2010PLC210471

Registered Office: D-106, Crystal Plaza, Opposite Infiniti Mall, Link Road,
Andheri (West), Mumbai - 400 053; Contact No.: +91 22 2674 4365; Email Id: diggimultitradeltd@gmail.com

This Post Offer Advertisement ("Post Offer Advertisement") is being issued by Expert Global Consultants Private Limited ("Manager to the Offer"), on behalf of Mr. Samarth Prabhudas Ramanuj ("Acquirer 1") and Mr. Raja Lachhmandas Utwani ("Acquirer 2") (Acquirer 1 and Acquirer 2 hereinafter collectively referred to as "Acquirers") together with Ms. Shruti Ramanuj ("PAC 1"), Mr. Lachhman Ghanshamdas Utwani ("PAC 2"), Ms. Meena Lachhmandas Utwani ("PAC 3"), Ms. Veena Lachhmandas Utwani ("PAC 4") and Haxco Invest Private Limited ("PAC 5") (PAC 1, PAC 2, PAC 3, PAC 4 and PAC 5 hereinafter collectively referred to as "PACs"), in connection with the Open Offer made by the Acquirers alongwith PACs, in compliance with Regulation 18(12) of the SEBI (SAST) Regulations, 2011.

This Post Offer Advertisement is to be read in continuation of and in conjunction with Public Announcement dated March 24,2023 ("PA"), the Detailed Public Statement dated April 2, 2023 published on April 3, 2023 ("DPS") in Financial Express (English Daily - All Editions), Jansatta (Hindi Daily - All Editions) and Navshakti (Marathi Daily-Mumbai Edition), Letter of Offer dated June 20, 2023 ("LOF") and Pre-Offer Advertisement cum Corrigendum to the DPS dated June 28, 2023 published on June 29, 2023 ("Pre-Offer Advertisement cum Corrigendum") in the same newspapers in which the DPS was published.

1. Name of the Target Company

: Diggi Multitrade Limited

2. Name of the Acquirers and PACs

: Mr. Samarth Prabhudas Ramanuj ("Acquirer 1") and Mr. Raja Lachhmandas Utwani ("Acquirer 2") together with Ms. Shruti Ramanuj ("PAC 1"), Mr. Lachhman Ghanshamdas Utwani ("PAC 2"), Ms. Meena Lachhmandas Utwani ("PAC 3"), Ms. Veena Lachhmandas Utwani ("PAC 4") and Haxco Invest Private Limited ("PAC 5").

3. Name of the Manager to the Offer : Export Global Consultants Private Limited 4. Name of the Registrar to the Offer: Purva Sharegistry (India) Private Limited

5. Offer Details:

a. Date of Opening of the Offer : Friday, June 30, 2023 b. Date of Closure of the Offer : Thursday, July 13, 2023 6. Date of Payment of Consideration: Tuesday, July 18, 2023

7. Details of Acquisition

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	₹ 19/- per share	₹ 19/- per share
7.2	Aggregate number of shares tendered	25,20,000	15,000
7.3	Aggregate number of shares accepted	25,20,000	15,000
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 4,78,80,000/-	₹ 2,85,000/-
7.5	Shareholding of the Acquirers and PACs before SPA/PA (No. & %)		
	Acquirers	50,000 (0.52%)	50,000 (0.52%)
	• PACs	10,90,000 (11.26%)	10,90,000 (11.26%)
7.6	Shares acquired by way of SPA (Acquirers)*		
	Number	31,65,000	31,65,000
	% of Fully Diluted Equity Share Capital	32.70%	32.70%
7.7	Shares Acquired by way of Open Offer Acquirers		
	Number	25,20,000	15,000
	% of Fully Diluted Equity Share Capital	26.04%	0.15%
7.8	Shares acquired after DPS (Acquirers and PACs)		
	Number of shares acquired	NIII	NE
	Price of the shares acquired	Nil	Nil
	• % of the shares acquired		
7.9	Post offer shareholding of Acquirers and PACs		
	Acquirers:		
	Number	57,35,000	32,30,000
	% of Fully Diluted Equity Share Capital	59.26%	33.38%
	PACs:		
	Number	10,90,000	10,90,000
	% of Fully Diluted Equity Share Capital	11.26%	11.26%
7.10	Pre & Post offer shareholding of the Public		
I	Number	Pre: 53,72,500 (55.52%)	Pre: 53,72,500 (55.52%)
7.10	Number of Fully Diluted Equity Share Capital PACs: Number of Fully Diluted Equity Share Capital	59.26% 10,90,000	33.38%

Post: 28,52,500 (29.48%) | Post: 53,71,000 (55.50%) | \bullet % of Fully Diluted Equity Share Capital *Equity Shares proposed to be acquired under SPA is yet to be transferred to the Acquirers.

- 8. Pursuant to this Offer and the transactions contemplated in the SPA, the Acquirers and PACs shall become the promoter and promoter group of the Target Company and the existing promoter *i.e.* Promoter Sellers will cease to be the promoter and promoter group of the Target Company in accordance with the provisions of Regulation 31A of the SEBI (LODR) Regulations, 2015.
- The Acquirers along with the PACs and the directors of PAC 5 severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations of the Acquirers and PACs as laid down in the SEBI (SAST) Regulations, 2011 and subsequent amendments made thereof.
- 10. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.

All undefined capitalized terms used herein shall have the same meaning as ascribed to such terms in the PA, DPS and LOF.

Issued by the Manager to the Offer



Expert Global Consultants Private Limited 1511, RG Trade Tower Netaji Subhash Place, Pitampura, New Delhi - 110 034, India; Company Identification Number: U74110DL2010PTC205995

Tel No.: +91 11 4509 8234; Email Id: openoffers@expertglobal.in;
Website: www.expertglobal.in;Investor Grievance: compliance@expertglobal.in;
SEBI Registration Number: INM000012874; Validity: Permanent;
Contact Person: Mr. Gaurav Jain

For and on behalf of Acquirers and PACs

Sd/-

Samarth Prabhudas Ramanuj

Sd/-

Shruti Ramanui

Sd/-

Meena Lachhmandas Utwani

For Haxco Invest Private Limited Sd

Authorised Signatory Place: Ahmedabad Date: July 24, 2023 Sd/-

Raja Lachhmandas Utwani

Sd/-

Lachhman Ghanshamdas Utwani

Sd/-

Veena Lachhmandas Utwani

PRESSMAN